**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 34**

**C.P. (IB)/59(MB)2024**

CORAM:

**SH. PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **11.07.2024**

NAME OF THE PARTIES: **IDBI TRUSTEESHIP SERVICES LIMITED V/s MR. SHIV RAHEJA**

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Adv. Ryan D'Souza a/w Adv. Zaid Mansuri for the Financial Creditor is present and Adv. Ashish V. Jha for the Resolution Professional is also present.
2. Ld. Counsel for the Financial Creditor seeks further time to place on record the rejoinder.
3. List this matter on **01.08.2024** for further consideration.

**Sd/-** **Sd/-**

**PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT**

**MEMBER (TECHNICAL)** **MEMBER (JUDICIAL)**

**/Neeraj/**